

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :27-04-2022

Date : 27.04.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	27776/2022	27.04.2022	WPC (OA C) - 1493/2018	S K BEHERA	GENERAL		Order Dtd. 2021-12-24		OA Branch	(Seat No - 1)
2	27777/2022	27.04.2022	WPC (OA C) - 1823/2015	S K BEHERA	GENERAL		Order Dtd. 2021-06-21			(Seat No - 1)
3	27778/2022	27.04.2022	WPC (OA C) - 1824/2015	S K BEHERA	GENERAL		Order Dtd. 2021-06-21			(Seat No - 1)
4	27779/2022	27.04.2022	WPC (OA C) - 1825/2015	S K BEHERA	GENERAL		Order Dtd. 2021-06-21			(Seat No - 1)
5	27780/2022	27.04.2022	WPC (OA C) - 650/2015	S K BEHERA	GENERAL		Order Dtd. 2021-06-23			(Seat No - 1)
6	27781/2022	27.04.2022	WPC (OA C) - 651/2015	S K BEHERA	GENERAL		Order Dtd. 2021-06-23			(Seat No - 1)

										1)
7	27782 /2022	27.04.2 022	BLAPL- 863/20 22	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
8	27783 /2022	27.04.2 022	WP (C) - 9533/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
9	27784 /2022	27.04.2 022	WP (C) - 9544/2 022	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 0	27785 /2022	27.04.2 022	WP (C) - 9542/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 1	27786 /2022	27.04.2 022	WP (C) - 9538/2 022	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 2	27787 /2022	27.04.2 022	WP (C) - 9522/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 3	27788 /2022	27.04.2 022	WP (C) - 9523/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 4	27789 /2022	27.04.2 022	WP (C) - 9539/2 022	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 5	27790 /2022	27.04.2 022	WP (C) - 9541/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No

										- 1)
1 6	27791 /2022	27.04.2 022	WP (C) - 9540/2 022	B. SIINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 7	27792 /2022	27.04.2 022	WP (C) - 9520/2 022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 1)
1 8	27793 /2022	27.04.2 022	WP (C) - 9535/2 022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
1 9	27794 /2022	27.04.2 022	WP (C) - 9537/2 022	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
2 0	27795 /2022	27.04.2 022	WP (C) - 9525/2 022	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
2 1	27796 /2022	27.04.2 022	WP (C) - 765/20 15	PRASANJIT BEHERA	C.O.	COURT NO. 18	Order Dtd. 2022-04-26			(S ea t No - 1)
2 2	27797 /2022	27.04.2 022	WP (C) - 9527/2 022	B. SINGH	C.O.	COURT NO. 18	Order Dtd. 2022-04-25			(S ea t No - 1)
2 3	27798 /2022	27.04.2 022	WP (C) - 2203/2 015	PRASANJIT BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022-04-26			(S ea t No - 1)
2 4	27799 /2022	27.04.2 022	WP (C) - 9529/2 022	B. SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-04-25			(S ea t

										No - 1)
2 5	27800 /2022	27.04.2 022	WP (C) - 639/20 17	R.K. MOHABHOI	C.O.	COURT NO. 16	Order Dtd. 2022-04-22			(S ea t No - 1)
2 6	27801 /2022	27.04.2 022	WP (C) - 11836/ 2015	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-26			(S ea t No - 1)
2 7	27802 /2022	27.04.2 022	WP (C) - 3392/2 015	P. BEHERA	C.O.	COURT NO. 26	Order Dtd. 2022-04-26			(S ea t No - 1)
2 8	27803 /2022	27.04.2 022	RVWPET - 25/201 9	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-04-12			(S ea t No - 1)
2 9	27804 /2022	27.04.2 022	WP (C) - 9664/2 022	S.C.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 0	27805 /2022	27.04.2 022	WP (C) - 9662/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 1	27806 /2022	27.04.2 022	WP (C) - 9651/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 2	27807 /2022	27.04.2 022	WP (C) - 9649/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 3	27808 /2022	27.04.2 022	WP (C) - 9654/2	SUBAS CHANDRA DAS	C.O.	COURT NO.	Order Dtd. 2022-04-25			(S ea

			022			24				t No - 1)
3 4	27809 /2022	27.04.2 022	WP (C) - 9869/2 022	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(S ea t No - 1)
3 5	27810 /2022	27.04.2 022	WP (C) - 9657/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 6	27811 /2022	27.04.2 022	WP (C) - 9682/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 7	27812 /2022	27.04.2 022	WP (C) - 9665/2 022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 1)
3 8	27813 /2022	27.04.2 022	WP (C) - 15011/ 2012	K.C.PANDA	C.O.	COURT NO. 5	Order Dtd. 2022-04-26			(S ea t No - 1)
3 9	27814 /2022	27.04.2 022	WP (C) - 8684/2 022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0	27815 /2022	27.04.2 022	WP (C) - 25458/ 2021	P K SWAIN	GENE RAL		Order Dtd. 2022-04-26			(S ea t No - 1)
4 1	27816 /2022	27.04.2 022	WP (C) - 8683/2 022	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(S ea t No - 1)
4	27817	27.04.2	WP (C) -	A.K. MISHRA	C.O.	COURT	Order Dtd.			(S

2	/2022	022	10494/ 2022			NO. 24	2022-04-26			ea t No - 1)
4 3	27818 /2022	27.04.2 022	WP (C) - 8877/2 022	M. R. ROUTRAY	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(S ea t No - 1)
4 4	27819 /2022	27.04.2 022	WP (C) - 6191/2 022	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-26	WRIT BRANC H-3		(S ea t No - 28)
4 5	27820 /2022	27.04.2 022	WP (C) - 5612/2 022	N. SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(S ea t No - 28)
4 6	27821 /2022	27.04.2 022	WP (C) - 10086/ 2022	P. K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(S ea t No - 28)
4 7	27822 /2022	27.04.2 022	WP (C) - 9250/2 021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 28)
4 8	27823 /2022	27.04.2 022	WP (C) - 9548/2 021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 28)
4 9	27824 /2022	27.04.2 022	WP (C) - 3920/2 021	BISWAJIT MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 28)

50	27825/2022	27.04.2022	WA-220/2018	CHAKRADHAR SAHOO	GENERAL		Order Dtd. 2019-02-12		M.J.C.	(Seat No - 1)
51	27826/2022	27.04.2022	WP (C) - 3925/2021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(Seat No - 1)
52	27827/2022	27.04.2022	WP (C) - 5661/2021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(Seat No - 1)
53	27828/2022	27.04.2022	BLAPL-7648/2020	R DAS	GENERAL		Order Dtd. 2021-11-11		CRMINAL MISC-2	(Seat No - 15)
54	27829/2022	27.04.2022	BLAPL-7646/2020	R DAS	GENERAL		Order Dtd. 2021-11-11			(Seat No - 15)
55	27830/2022	27.04.2022	RSA-357/2007	R DAS	GENERAL		Order Dtd. 2022-04-18			(Seat No - 15)
56	27831/2022	27.04.2022	WP (C) - 5660/2021	R. K. MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(Seat No - 15)
57	27832/2022	27.04.2022	WP (C) - 2906/2016	A K PANDA	GENERAL		Order Dtd. 2016-08-09		WRIT BRANC H-4	(Seat No - 27)

58	27833/2022	27.04.2022	JCRLA-116/2017	MR.ARUNKU.BUDHIA	C.O.	COURT NO. 5	Order Dtd. 2022-04-26		CRIMINAL APPEAL	(Seat No - 5)
59	27834/2022	27.04.2022	WP (C) - 2906/2016	A K PANDA	GENERAL		Order Dtd. 2016-02-09		WRIT BRANCH-4	(Seat No - 27)
60	27835/2022	27.04.2022	MATA-5/2018	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26		FIRST APPEAL	(Seat No - 3)
61	27836/2022	27.04.2022	CRLA-344/2016	B.N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-26		CRIMINAL APPEAL	(Seat No - 4)
62	27837/2022	27.04.2022	WP (C) - 3930/2021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(Seat No - 4)
63	27838/2022	27.04.2022	WPCRL-18/2022	M.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 4)
64	27839/2022	27.04.2022	WP (C) - 3922/2021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(Seat No - 4)
65	27840/2022	27.04.2022	CRLA-800/2017	RAHUL SETHI	C.O.	COURT NO. 22	Order Dtd. 2022-04-26		CRIMINAL APPEAL	(Seat No - 2)
66	27841/2022	27.04.2022	WP (C) - 22644/2018	B K PATI	GENERAL		Entire Order			(Seat No -)

										- 2)
6 7	27842 /2022	27.04.2 022	WP (C) - 3929/2 021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 2)
6 8	27843 /2022	27.04.2 022	WPCRL- 18/202 2	M.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(S ea t No - 2)
6 9	27844 /2022	27.04.2 022	WP (C) - 3927/2 021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 2)
7 0	27845 /2022	27.04.2 022	WP (C) - 928/20 16	B K PATI	GENE RAL		Entire Order			(S ea t No - 2)
7 1	27846 /2022	27.04.2 022	WP (C) - 8901/2 022	B.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 2)
7 2	27847 /2022	27.04.2 022	JCRLA- 42/201 5	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26		CRIMI NAL APPEA L	(S ea t No - 6)
7 3	27848 /2022	27.04.2 022	WPCRL- 18/202 2	J.PARIDA	GENE RAL		Order Dtd. 2022-04-26			(S ea t No - 6)
7 4	27849 /2022	27.04.2 022	WP (C) - 8900/2 022	B.K.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 6)
7 5	27850 /2022	27.04.2 022	WP (C) - 20616/ 2014	S. P. DASH	C.O.	COURT NO. 3	Order Dtd. 2022-04-21			(S ea t

										No - 6)
76	27851/2022	27.04.2022	WP (C) - 9260/2022	S.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-25		WRIT BRANCH-3	(Seat No - 13)
77	27852/2022	27.04.2022	WP (C) - 9263/2022	S.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 13)
78	27853/2022	27.04.2022	WP (C) - 10234/2022	T.R.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 13)
79	27854/2022	27.04.2022	WP (C) - 20619/2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No - 13)
80	27855/2022	27.04.2022	WP (C) - 9841/2022	B.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-04-25		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
81	27856/2022	27.04.2022	WP (C) - 9365/2022	CHINMAYA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 106)
82	27857/2022	27.04.2022	WP (C) - 20613/2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No - 106)
8	27858	27.04.2022	WP (C) -	A.MOHANTY	C.O.	COURT	Order Dtd.			(S

3	/2022	022	9641/2022			NO. 22	2022-04-25			ea t No - 10 6)
84	27859/2022	27.04.2022	WP (C) - 9184/2022	S.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 10 6)
85	27860/2022	27.04.2022	WP (C) - 20609/2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(S ea t No - 10 6)
86	27861/2022	27.04.2022	WP (C) - 9671/2022	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 10 6)
87	27862/2022	27.04.2022	CRLA-325/2019	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21		CRIMI NAL APPEA L	(S ea t No - 6)
88	27863/2022	27.04.2022	WP (C) - 20608/2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(S ea t No - 6)
89	27864/2022	27.04.2022	CMP-312/2022	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 6)
90	27865/2022	27.04.2022	WP (C) - 20622/2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(S ea t No - 6)
91	27866/2022	27.04.2022	WP (C) - 9408/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2022-04-25			(S ea

			022			22				t No - 6)
9 2	27867 /2022	27.04.2 022	WP (C) - 20625/ 2014	S. P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(S ea t No - 6)
9 3	27868 /2022	27.04.2 022	CMP- 316/20 22	B.K.PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 6)
9 4	27869 /2022	27.04.2 022	WP (C) - 10282/ 2022	G.JAYASINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 6)
9 5	27870 /2022	27.04.2 022	WP (C) - 3924/2 021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-04-19			(S ea t No - 6)
9 6	27871 /2022	27.04.2 022	CMP- 305/20 22	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 6)
9 7	27872 /2022	27.04.2 022	WP (C) - 9666/2 022	P.K.MOHNATY	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 6)
9 8	27873 /2022	27.04.2 022	CMP- 298/20 22	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-25		WRIT BRANC H-1	(S ea t No - 3)
9 9	27874 /2022	27.04.2 022	WP (C) - 9669/2 022	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 3)
1	27875	27.04.2	CMP-	P.K.BARIK	C.O.	COURT	Order Dtd.			(S

00	/2022	022	313/2022			NO. 22	2022-04-25			ea t No - 3)
101	27876/2022	27.04.2022	WP (C) - 7134/2022	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(S ea t No - 3)
102	27877/2022	27.04.2022	CONTC-1723/2022	A.PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 3)
103	27878/2022	27.04.2022	WP (C) - 8930/2022	S.PADHI	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 3)
104	27879/2022	27.04.2022	CONTC-1179/2022	B.K.PATI	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(S ea t No - 3)
105	27880/2022	27.04.2022	WP (C) - 8931/2022	S.PADHI	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 3)
106	27881/2022	27.04.2022	BLAPL-10142/2021	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		CRIMI NAL MISC- 1	(S ea t No - 8)
107	27882/2022	27.04.2022	WP (C) - 41425/2021	B.K.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 8)
108	27883/2022	27.04.2022	WP (C) - 10420/2022	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26		WRIT BRANC H-2	(S ea t No - 6)

109	27884/2022	27.04.2022	CMP-317/2022	M.R.DASH	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 6)
110	27885/2022	27.04.2022	BLAPL-8704/2021	DEBASHREE PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 6)
111	27886/2022	27.04.2022	WP (C) - 10040/2022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 6)
112	27887/2022	27.04.2022	CMP-326/2022	P.K.PATRI	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Seat No - 6)
113	27888/2022	27.04.2022	WP (C) - 9940/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
114	27889/2022	27.04.2022	STREV-346/2008	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)
115	27890/2022	27.04.2022	WP (C) - 9941/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)
116	27891/2022	27.04.2022	CMP-294/2022	J.D.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Seat No - 107)
1	27892	27.04.2022	WP (C) -	DILLIP	C.O.	CHIEF	Order Dtd.			(S

17	/2022	022	9941/2022	KUMAR SAHU		JUSTICE'S COURT	2022-04-25			eat No - 107)
118	27893/2022	27.04.2022	CMP-294/2022	M/S BISWAJIT MOHAPATRA, A .K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Seat No - 107)
119	27894/2022	27.04.2022	WP (C) - 9932/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)
120	27895/2022	27.04.2022	WP (C) - 10405/2022	D.K.NAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 107)
121	27896/2022	27.04.2022	WP (C) - 8861/2022	D. D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)
122	27897/2022	27.04.2022	WP (C) - 8861/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)
123	27898/2022	27.04.2022	WP (C) - 9411/2022	S. R. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
124	27899/2022	27.04.2022	WP (C) - 9120/2022	H. K. MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No -

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1 2 5	27900 /2022	27.04.2 022	MACA- 123/20 21	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 10 2)
1 2 6	27901 /2022	27.04.2 022	RSA- 372/20 19	PITABAS NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-25	SECON D APPEA L		(S ea t No - 4)
1 2 7	27902 /2022	27.04.2 022	CRLMC- 652/20 22	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(S ea t No - 4)
1 2 8	27903 /2022	27.04.2 022	CRLMC- 299/20 22	S. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-04-25	CRIMI NAL MISC- 3		(S ea t No - 18)
1 2 9	27904 /2022	27.04.2 022	STREV- 345/20 08	T.K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-25			(S ea t No - 18)
1 3 0	27905 /2022	27.04.2 022	WP (C) - 35641/ 2021	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-04-26	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 11 1)
1 3 1	27906 /2022	27.04.2 022	WP (C) - 35641/ 2021	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 3	Order Dtd. 2022-04-26	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 11 1)
1 3 2	27907 /2022	27.04.2 022	WP (C) - 7795/2 022	P.K. PANI	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No

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1 3 3	27908 /2022	27.04.2 022	CONTC- 6770/2 021	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-04-25		CONTE MPT	(S ea t No - 1)
1 3 4	27909 /2022	27.04.2 022	WA- 213/20 12	S. K. RATH	C.O.	COURT NO. 21	Order Dtd. 2022-04-25			(S ea t No - 1)
1 3 5	27910 /2022	27.04.2 022	WP (C) - 9509/2 013	P. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-18			(S ea t No - 1)
1 3 6	27911 /2022	27.04.2 022	WP (C) - 16230/ 2011	Y.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-25			(S ea t No - 1)
1 3 7	27912 /2022	27.04.2 022	CONTC- 1018/2 021	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
1 3 8	27913 /2022	27.04.2 022	WP (C) - 32533/ 2011	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)
1 3 9	27914 /2022	27.04.2 022	WP (C) - 4650/2 018	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 0	27915 /2022	27.04.2 022	WP (C) - 7772/2 022	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10

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1 4 1	27916 /2022	27.04.2 022	WP (C) - 32105/ 2011	M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 2	27917 /2022	27.04.2 022	WP (C) - 7795/2 022	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 3	27918 /2022	27.04.2 022	WP (C) - 34528/ 2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 4	27919 /2022	27.04.2 022	WP (C) - 9964/2 022	B.K.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-25	WRIT BRANC H (DIVI SION BENCH -1)		(S ea t No - 10 7)
1 4 5	27920 /2022	27.04.2 022	WP (C) - 2207/2 022	G. SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 6	27921 /2022	27.04.2 022	WP (C) - 18501/ 2010	P. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 7	27922 /2022	27.04.2 022	WP (C) - 2207/2 022	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(S ea t No - 10 7)
1 4 8	27923 /2022	27.04.2 022	WP (C) - 9964/2 022	D.D.MOHANTY	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022-04-25	WRIT BRANC H		(S ea t

						COURT			(DIVISION BENCH -1)	No - 107)
149	27924/2022	27.04.2022	WP (C) - 14497/2009	K. MANDAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Seat No - 107)
150	27925/2022	27.04.2022	WP (C) - 3181/2022	DHARANIDHAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
151	27926/2022	27.04.2022	WP (C) - 9952/2022	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
152	27927/2022	27.04.2022	WP (C) - 3181/2022	DHARANIDHAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-27		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
153	27928/2022	27.04.2022	WP (C) - 9952/2022	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25		WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
154	27929/2022	27.04.2022	WP (C) - 14497/2009	R.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-25			(Seat No - 107)
155	27930/2022	27.04.2022	CONTC-737/2021	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 107)

156	27931/2022	27.04.2022	RFA-63/2006	P.C.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-25		FIRST APPEAL	(Seat No - 3)
157	27932/2022	27.04.2022	STREV-344/2008	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 3)
158	27933/2022	27.04.2022	WP (C) - 15262/2020	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
159	27934/2022	27.04.2022	CMAPL-93/2013	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-25		M.J.C.	(Seat No - 4)
160	27935/2022	27.04.2022	CRLMC-1290/2011	A. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2022-04-22		CRIMINAL MISC-1	(Seat No - 1)
161	27936/2022	27.04.2022	WP (C) - 1297/2020	P.K.LENKA	GENERAL		Order Dtd. 2020-01-17 Petition, Annexure,			(Seat No - 1)
162	27937/2022	27.04.2022	ABLAPL - 15547/2020	BIJAYA KUMAR PARIDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
163	27938/2022	27.04.2022	CRLMC-731/2008	A. K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22		CRIMINAL MISC-1	(Seat No - 2)
164	27939/2022	27.04.2022	CRLA-280/2021	N.J.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 3)

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1 6 5	27940 /2022	27.04.2 022	ABLAPL - 14824/ 2020	A.PATTANAIAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-25			(S ea t No - 1)
1 6 6	27941 /2022	27.04.2 022	ABLAPL - 6000/2 019	B.K.DALAI	C.O.	COURT NO. 25	Order Dtd. 2021-04-25			(S ea t No - 1)
1 6 7	27942 /2022	27.04.2 022	CRLMC- 2855/2 013	M/S.H.N.MOH APATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-22			(S ea t No - 1)
1 6 8	27943 /2022	27.04.2 022	SA- 206/19 89	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(S ea t No - 1)
1 6 9	27944 /2022	27.04.2 022	SA- 207/19 89	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(S ea t No - 1)
1 7 0	27945 /2022	27.04.2 022	WP (C) - 31258/ 2021	SUMANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-25			(S ea t No - 1)
1 7 1	27946 /2022	27.04.2 022	WP (C) - 21972/ 2015	BIKRAM BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(S ea t No - 1)
1 7 2	27947 /2022	27.04.2 022	WP (C) - 10346/ 2022	J.C.BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		WRIT BRANC H-1	(S ea t No - 3)
1 7 3	27948 /2022	27.04.2 022	WP (C) - 9773/2 022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		WRIT BRANC H-8	(S ea t

									No-43)
174	27949/2022	27.04.2022	WP (C) - 9343/2022	ANANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		(Seat No-43)
175	27950/2022	27.04.2022	WP (C) - 9549/2022	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		(Seat No-43)
176	27951/2022	27.04.2022	WP (C) - 9360/2022	S.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-26	WRIT BRANC H-4	(Seat No-38)
177	27952/2022	27.04.2022	BLAPL-1949/2022	SESHDEV BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-26	CRMINAL MISC-2	(Seat No-10)
178	27953/2022	27.04.2022	BLAPL-10172/2021	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-25		(Seat No-10)
179	27954/2022	27.04.2022	CRLMC-2173/2014	SANJAY KUMAR SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-03-28		(Seat No-10)
180	27955/2022	27.04.2022	BLAPL-10170/2021	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-25		(Seat No-10)

181	27956/2022	27.04.2022	BLAPL-2845/2022	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-26			(Seat No - 10)
182	27957/2022	27.04.2022	BLAPL-4032/2020	R. K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25			(Seat No - 10)
183	27958/2022	27.04.2022	BLAPL-3009/2021	L. K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25			(Seat No - 10)
184	27959/2022	27.04.2022	FAO-33/2021	P K PATRI	GENERAL		Order Dtd. 2022-04-22	5/4/22	MISC. APPEAL SEC.	(Seat No - 2)
185	27960/2022	27.04.2022	OJC-311/1995	SK HASHIM	GENERAL		Order Dtd. 2021-12-27		WRIT BRANCH-1	(Seat No - 2)
186	27961/2022	27.04.2022	CONTC-2738/2022	S. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 2)
187	27962/2022	27.04.2022	CONTC-1841/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 2)
188	27963/2022	27.04.2022	CONTC-1631/2022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 2)
188	27964/2022	27.04.2022	CONTC-2296/2	L. D. PANDA	C.O.	COURT NO. 2	Order Dtd. 2022-04-22			(Seat No - 2)

9			022			OLD				t No - 2)
1 9 0	27965 /2022	27.04.2 022	WP (C) - 9229/2 022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
1 9 1	27966 /2022	27.04.2 022	WP (C) - 7952/2 022	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
1 9 2	27967 /2022	27.04.2 022	WP (C) - 7655/2 022	D.P.PANIGRA HI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
1 9 3	27968 /2022	27.04.2 022	CONTC- 2005/2 022	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 2)
1 9 4	27969 /2022	27.04.2 022	WP (C) - 9580/2 022	S.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
1 9 5	27970 /2022	27.04.2 022	CONTC- 1911/2 022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 2)
1 9 6	27971 /2022	27.04.2 022	WP (C) - 9584/2 022	S.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
1 9 7	27972 /2022	27.04.2 022	WP (C) - 6655/2 022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 2)
1	27973	27.04.2	WP (C) -	S.K.SAHOO	C.O.	COURT	Order Dtd.			(S

98	/2022	022	9780/2022			NO. 2 OLD	2022-04-25			eat No - 2)
199	27974 /2022	27.04.2022	WP (C) - 7085/2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 2)
200	27975 /2022	27.04.2022	WP (C) - 32640/ 2021	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25		WRIT BRANC H-6	(S ea t No - 35)
201	27976 /2022	27.04.2022	WP (C) - 10160/ 2022	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 35)
202	27977 /2022	27.04.2022	CONTC- 2492/2022	DURGA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 35)
203	27978 /2022	27.04.2022	WP (C) - 41948/ 2021	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 35)
204	27979 /2022	27.04.2022	WP (C) - 9853/2022	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 35)
205	27980 /2022	27.04.2022	WP (C) - 8523/2022	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 35)

206	27981/2022	27.04.2022	WP (C) - 7480/2022	SANDHYARANI DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
207	27982/2022	27.04.2022	WP (C) - 33506/2020	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22			(Seat No - 35)
208	27983/2022	27.04.2022	WP (C) - 8814/2022	SOBHANA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
209	27984/2022	27.04.2022	WP (C) - 6806/2022	RAMAKRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
210	27985/2022	27.04.2022	WP (C) - 8944/2022	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
211	27986/2022	27.04.2022	WP (C) - 7954/2022	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
212	27987/2022	27.04.2022	WP (C) - 8946/2022	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 35)
213	27988/2022	27.04.2022	WP (C) - 10220/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANCH-7	(Seat No)

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2 1 4	27989 /2022	27.04.2 022	WP (C) - 8945/2 022	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 15)
2 1 5	27990 /2022	27.04.2 022	CRLA- 283/20 22	UJJWALA PRADEEP BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
2 1 6	27991 /2022	27.04.2 022	BLAPL- 9445/2 021	SARAT KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(S ea t No - 15)
2 1 7	27992 /2022	27.04.2 022	ABLAPL - 1009/2 022	R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-04			(S ea t No - 15)
2 1 8	27993 /2022	27.04.2 022	CRLREV - 248/20 20	J. PRADHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21	CRIMI NAL REVIS ION		(S ea t No - 1)
2 1 9	27994 /2022	27.04.2 022	WP (C) - 8358/2 022	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
2 2 0	27995 /2022	27.04.2 022	WP (C) - 8300/2 022	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
2 2 1	27996 /2022	27.04.2 022	WP (C) - 40783/ 2021	APARESH BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No

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2 2 2	27997 /2022	27.04.2 022	WP (C) - 40783/ 2021	APARESH BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
2 2 3	27998 /2022	27.04.2 022	WP (C) - 8486/2 022	R. K. DEHURY	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 1)
2 2 4	27999 /2022	27.04.2 022	SA- 61/199 8	R. K. DEHURY	GENE RAL		Order Dtd. 2018-03-22		SECON D APPEA L	(S ea t No - 6)
2 2 5	28000 /2022	27.04.2 022	FAO- 502/20 20	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2022-04-22			(S ea t No - 6)
2 2 6	28001 /2022	27.04.2 022	RSA- 346/20 19	PRASANTA KUMAR DAS	GENE RAL		Order Dtd. 2022-03-21			(S ea t No - 6)
2 2 7	28002 /2022	27.04.2 022	BLAPL- 2794/2 022	H.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 2 8	28003 /2022	27.04.2 022	BLAPL- 2967/2 022	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 2 9	28004 /2022	27.04.2 022	BLAPL- 2948/2 022	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 0	28005 /2022	27.04.2 022	BLAPL- 2945/2 022	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t

										No - 6)
2 3 1	28006 /2022	27.04.2 022	BLAPL- 2942/2 022	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 2	28007 /2022	27.04.2 022	BLAPL- 2994/2 022	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 3	28008 /2022	27.04.2 022	BLAPL- 2991/2 022	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 4	28009 /2022	27.04.2 022	BLAPL- 2995/2 022	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 5	28010 /2022	27.04.2 022	BLAPL- 2512/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 6	28011 /2022	27.04.2 022	BLAPL- 2935/2 022	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 7	28012 /2022	27.04.2 022	BLAPL- 1774/2 022	B. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3 8	28013 /2022	27.04.2 022	BLAPL- 2953/2 022	J.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 3	28014 /2022	27.04.2 022	BLAPL- 1848/2	SARAT DASH	C.O.	COURT NO.	Order Dtd. 2022-04-26			(S ea

9			022			11				t No - 6)
2 4 0	28015 /2022	27.04.2 022	BLAPL- 2946/2 022	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 1	28016 /2022	27.04.2 022	BLAPL- 2958/2 022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 2	28017 /2022	27.04.2 022	BLAPL- 2152/2 022	D.PARIDA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 3	28018 /2022	27.04.2 022	BLAPL- 2961/2 022	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 4	28019 /2022	27.04.2 022	BLAPL- 2965/2 022	A.K. NAYAK	GENE RAL		Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 5	28020 /2022	27.04.2 022	BLAPL- 2971/2 022	P.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 6	28021 /2022	27.04.2 022	BLAPL- 2932/2 022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2 4 7	28022 /2022	27.04.2 022	BLAPL- 2983/2 022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(S ea t No - 6)
2	28023	27.04.2	BLAPL-	SAMIR BARIK	C.O.	COURT	Order Dtd.			(S

48	/2022	022	2952/2022			NO. 11	2022-04-26			eat No - 6)
249	28024/2022	27.04.2022	BLAPL-711/2022	S.MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 6)
250	28025/2022	27.04.2022	CRLMC-1338/2016	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 6)
251	28026/2022	27.04.2022	BLAPL-251/2022	U.C.JENA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 6)
252	28027/2022	27.04.2022	CRLMC-1713/2018	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		CRIMINAL MISC-1	(Seat No - 7)
253	28028/2022	27.04.2022	BLAPL-2959/2022	R.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 7)
254	28029/2022	27.04.2022	BLAPL-2973/2022	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 7)
255	28030/2022	27.04.2022	CRLMC-2157/2018	P. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-25		CRIMINAL MISC-3	(Seat No - 18)
256	28031/2022	27.04.2022	BLAPL-2974/2022	R.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No -)

										18)
257	28032/2022	27.04.2022	CRLMC-2174/2018	RADHA RAMN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25		CRIMINAL MISC-3	(Seat No - 18)
258	28033/2022	27.04.2022	BLAPL-2937/2022	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 18)
259	28034/2022	27.04.2022	BLAPL-1226/2022	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 18)
260	28035/2022	27.04.2022	BLAPL-11573/2021	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 18)
261	28036/2022	27.04.2022	CRLMC-2362/2015	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2022-04-25		CRIMINAL MISC-3	(Seat No - 18)
262	28037/2022	27.04.2022	BLAPL-10698/2021	S.K.PAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		CRIMINAL MISC-1	(Seat No - 2)
263	28038/2022	27.04.2022	MACA-145/2019	P C DAS	GENERAL		Order Dtd. 2022-04-11			(Seat No - 2)
264	28039/2022	27.04.2022	BLAPL-2992/2022	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No

										- 2)
2 6 5	28040 /2022	27.04.2 022	CRLMC- 138/20 14	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-04-25		CRIMI NAL MISC- 1	(S ea t No - 7)
2 6 6	28041 /2022	27.04.2 022	WP (C) - 5511/2 022	P S DAS	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 7)
2 6 7	28042 /2022	27.04.2 022	BLAPL- 10758/ 2021	SWAYAMPRAVA DASH	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(S ea t No - 7)
2 6 8	28043 /2022	27.04.2 022	CRLMC- 375/20 12	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 7)
2 6 9	28044 /2022	27.04.2 022	CRLMC- 130/20 16	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-25		CRIMI NAL MISC- 1	(S ea t No - 1)
2 7 0	28045 /2022	27.04.2 022	BLAPL- 10292/ 2021	S.K.BHANJDE O	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(S ea t No - 1)
2 7 1	28046 /2022	27.04.2 022	CRLMC- 1485/2 011	B. N. SHADANGI	C.O.	COURT NO. 15	Order Dtd. 2022-03-31			(S ea t No - 1)
2 7 2	28047 /2022	27.04.2 022	BLAPL- 11093/ 2021	P.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(S ea t No - 1)
2 7 3	28048 /2022	27.04.2 022	CRLA- 566/20 21	MADHABANAND A MOHANTY	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022-04-27		CRIMI NAL APPEA	(S ea t

						COURT			L	No - 1)
274	28049/2022	27.04.2022	BLAPL-10018/2021	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
275	28050/2022	27.04.2022	BLAPL-11316/2021	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 1)
276	28051/2022	27.04.2022	BLAPL-2920/2022	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 1)
277	28052/2022	27.04.2022	CRLMC-360/2012	AMIYA KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 1)
278	28053/2022	27.04.2022	TRP (C) - 61/2022	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		M.J.C .	(Seat No - 1)
279	28054/2022	27.04.2022	WP (C) - 37556/2020	A. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No - 1)
280	28055/2022	27.04.2022	CRLMA-62/2022	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 1)
281	28056/2022	27.04.2022	TRP (C) - 10/2022	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2022-04-26		M.J.C .	(Seat No - 1)
288	28057/2022	27.04.2022	RSA-338/20	N ROUT	GENERAL		Order Dtd. 2022-04-22			(Seat No - 1)

2			14							t No - 1)
2 8 3	28058 /2022	27.04.2 022	WP (C) - 10231/ 2022	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-04-22		WRIT BRANC H-7	(S ea t No - 15)
2 8 4	28059 /2022	27.04.2 022	CRLMC- 2969/2 019	R.K.MAHABHO I	C.O.	COURT NO. 1	Order Dtd. 2022-04-25		CRIMI NAL MISC- 3	(S ea t No - 4)
2 8 5	28060 /2022	27.04.2 022	CRLMC- 708/20 22	N ROUT	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 4)
2 8 6	28061 /2022	27.04.2 022	WP (C) - 8705/2 022	A. K. SAA	C.O.	COURT NO. 9	Order Dtd. 2022-04-22			(S ea t No - 4)
2 8 7	28062 /2022	27.04.2 022	WP (C) - 8867/2 022	MANOJ KUMAR PANI	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(S ea t No - 4)
2 8 8	28063 /2022	27.04.2 022	RPFAM- 23/201 8	B. B. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(S ea t No - 4)
2 8 9	28064 /2022	27.04.2 022	RPFAM- 23/201 8	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(S ea t No - 4)
2 9 0	28065 /2022	27.04.2 022	MACA- 546/20 12	B.R.SENAPAT I	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(S ea t No - 4)

291	28066/2022	27.04.2022	RPFAM-86/2017	S. K. RATH	C.O.	COURT NO. 10	Order Dtd. 2022-04-26		FIRST APPEAL	(Seat No - 6)
292	28067/2022	27.04.2022	SA-257/1997	H K ROUSTRAY	GENERAL		Order Dtd. 2001-09-05		SECOND APPEAL	(Seat No - 2)
293	28068/2022	27.04.2022	MACA-546/2012	MOTILAL MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(Seat No - 2)
294	28069/2022	27.04.2022	RPFAM-86/2017	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2022-04-26		FIRST APPEAL	(Seat No - 6)
295	28070/2022	27.04.2022	WP (C) - 10619/2006	D SAMAL	GENERAL		Order Dtd. 2006-11-13		WRIT BRANCH-4	(Seat No - 27)
296	28071/2022	27.04.2022	MACA-507/2017	S.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-19			(Seat No - 27)
297	28072/2022	27.04.2022	MACA-478/2014	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2022-04-20		MISC. APPEAL SEC.	(Seat No - 1)
298	28073/2022	27.04.2022	MACA-507/2017	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-04-19			(Seat No - 1)
299	28074/2022	27.04.2022	WP (C) - 3287/2022	P K ROUSTRAY	GENERAL		Order Dtd. 2022-02-02			(Seat No - 1)

										No - 1)
300	28075/2022	27.04.2022	MACA-478/2017	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 1)
301	28076/2022	27.04.2022	MACA-41/2007	A.K.PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 1)
302	28077/2022	27.04.2022	WP (C) - 25587/2011	A C JENA	GENERAL		Order Dtd. 2022-04-26			(Seat No - 1)
303	28078/2022	27.04.2022	MACA-697/2012	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-04-19		MISC. APPEAL SEC.	(Seat No - 1)
304	28079/2022	27.04.2022	WPC (OA C) - 3763/2014	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-04-21			(Seat No - 1)
305	28080/2022	27.04.2022	FAO-246/2021	K K NATH	GENERAL		Order Dtd. 2022-03-31			(Seat No - 1)
306	28081/2022	27.04.2022	MACA-691/2012	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-19			(Seat No - 1)
307	28082/2022	27.04.2022	WPC (OA C) - 3429/2013	M.R.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-04-20			(Seat No - 1)
308	28083/2022	27.04.2022	WPC (OA) -	A.K. DAS	GENERAL		Order Dtd. 2022-04-26			(Seat No - 1)

17	/2022	022	C) - 1366/2 014	JATI		NO. 15	2022-04-21			ea t No - 1)
318	28093 /2022	27.04.2 022	TRP (C) - 334/20 21	L SAHOO	GENE RAL		Order Dtd. 2022-02-28			(S ea t No - 1)
319	28094 /2022	27.04.2 022	WPC (OA C) - 1366/2 014	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-04-21			(S ea t No - 1)
320	28095 /2022	27.04.2 022	CRLMC- 1542/2 013	K K NATH	GENE RAL		Order Dtd. 2022-04-22			(S ea t No - 1)
321	28096 /2022	27.04.2 022	WPC (OA C) - 4190/2 013	NIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(S ea t No - 1)
322	28097 /2022	27.04.2 022	ABLAPL - 3088/2 022	D.K.NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
323	28098 /2022	27.04.2 022	CRLMC- 1269/2 012	K K NATH	GENE RAL		Order Dtd. 2022-04-22			(S ea t No - 1)
324	28099 /2022	27.04.2 022	WPC (OA C) - 4190/2 013	NIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(S ea t No - 1)
325	28100 /2022	27.04.2 022	ABLAPL - 3041/2 022	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)

3 2 6	28101 /2022	27.04.2 022	CRLMC- 2941/2 012	K K NATH	GENE RAL		Order Dtd. 2022-04-22			(S ea t No - 1)
3 2 7	28102 /2022	27.04.2 022	ABLAPL - 12554/ 2020	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-25			(S ea t No - 1)
3 2 8	28103 /2022	27.04.2 022	ABLAPL - 3039/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
3 2 9	28104 /2022	27.04.2 022	WP (C) - 7495/2 022	B.R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2022-04-12			(S ea t No - 1)
3 3 0	28105 /2022	27.04.2 022	CMP- 1405/2 019	S K MISHRA	GENE RAL		Entire Order		WRIT BRANC H-7	(S ea t No - 44)
3 3 1	28106 /2022	27.04.2 022	ABLAPL - 3038/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 44)
3 3 2	28107 /2022	27.04.2 022	WP (C) - 27158/ 2021	P. P. RAO	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(S ea t No - 44)
3 3 3	28108 /2022	27.04.2 022	WP (C) - 2852/2 017	P K RATH	GENE RAL		Order Dtd. 2020-02-19		WRIT BRANC H-3	(S ea t No - 11)
3	28109	27.04.2	WP (C) -	U.P.BAG	C.O.	COURT	Order Dtd.			(S

34	/2022	022	10233/2022			NO. 2 OLD	2022-04-25			ea t No - 11)
335	28110/2022	27.04.2022	ABLAPL - 3037/2022	S.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
336	28111/2022	27.04.2022	WP (C) - 36493/ 2021	SUSANTA KUMAR SAHOO	GENE RAL		Order Dtd. 2022-04-26			(S ea t No - 11)
337	28112/2022	27.04.2022	WP (C) - 2688/2022	B MALLICK	GENE RAL		PetitionAnnexur e,Affidavit,			(S ea t No - 11)
338	28113/2022	27.04.2022	ABLAPL - 3028/2022	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
339	28114/2022	27.04.2022	ABLAPL - 2900/2022	P.K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
340	28115/2022	27.04.2022	WP (C) - 11953/ 2016	M NAYAK	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 11)
341	28116/2022	27.04.2022	ABLAPL - 3027/2022	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)

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3 4 2	28117 /2022	27.04.2 022	ABLAPL - 3018/2 022	S.K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
3 4 3	28118 /2022	27.04.2 022	ABLAPL - 3024/2 022	P.K.PAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
3 4 4	28119 /2022	27.04.2 022	ABLAPL - 3017/2 022	LAMBODOR ACHARI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
3 4 5	28120 /2022	27.04.2 022	ABLAPL - 3021/2 022	B.N.SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
3 4 6	28121 /2022	27.04.2 022	WP (C) - 2759/2 002	P BEHERA	GENE RAL		Order Dtd. 2004-03-25		WRIT BRANC H-7	(S ea t No - 15)
3 4 7	28122 /2022	27.04.2 022	ABLAPL - 3016/2 022	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 4 8	28123 /2022	27.04.2 022	ABLAPL - 3020/2 022	P.R.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 4	28124 /2022	27.04.2 022	WP (C) - 4588/2	A K BISWAL	GENE RAL		Order Dtd. 2022-04-04			(S ea

9			022							t No - 15)
3 5 0	28125 /2022	27.04.2 022	ABLAPL - 3015/2 022	S.K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 1	28126 /2022	27.04.2 022	ABLAPL - 3087/2 022	D.K.NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 2	28127 /2022	27.04.2 022	WPC (OA) - 363/20 14	K K NATH	GENE RAL		Order Dtd. 2022-03-23			(S ea t No - 15)
3 5 3	28128 /2022	27.04.2 022	ABLAPL - 3010/2 022	L SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 4	28129 /2022	27.04.2 022	WP (C) - 22615/ 2013	R.K.DEHURY	C.O.	COURT NO. 16	Order Dtd. 2022-04-20			(S ea t No - 15)
3 5 5	28130 /2022	27.04.2 022	ABLAPL - 3075/2 022	D.K.NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 6	28131 /2022	27.04.2 022	ABLAPL - 15750/ 2021	P.K.MOHANTY	GENE RAL		Order Dtd. 2022-04-21			(S ea t No - 15)

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3 5 7	28132 /2022	27.04.2 022	ABLAPL - 3003/2 022	B.K.MAHARAN A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 8	28133 /2022	27.04.2 022	ABLAPL - 3073/2 022	D.K.NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 5 9	28134 /2022	27.04.2 022	WP (C) - 29317/ 2013	D.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-20			(S ea t No - 15)
3 6 0	28135 /2022	27.04.2 022	ABLAPL - 3001/2 022	B.R. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 6 1	28136 /2022	27.04.2 022	ABLAPL - 3065/2 022	C.K.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 6 2	28137 /2022	27.04.2 022	ABLAPL - 2990/2 022	J P KAR	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 15)
3 6 3	28138 /2022	27.04.2 022	ABLAPL - 3064/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 15)
3 6 4	28139 /2022	27.04.2 022	ABLAPL - 2942/2	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t

			022							No - 15)
365	28140/2022	27.04.2022	MACA-141/2016	P.K.MOHANTY	GENERAL		Order Dtd. 2021-12-21			(Seat No - 15)
366	28141/2022	27.04.2022	ABLAPL - 3063/2022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 15)
367	28142/2022	27.04.2022	ABLAPL - 2942/2022	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 15)
368	28143/2022	27.04.2022	FAO-258/2016	P.K.MOHANTY	GENERAL		Order Dtd. 2022-03-08		MISC. APPEAL SEC.	(Seat No - 2)
369	28144/2022	27.04.2022	ABLAPL - 3062/2022	D.K.NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 2)
370	28145/2022	27.04.2022	ABLAPL - 3058/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 2)
371	28146/2022	27.04.2022	ABLAPL - 3057/2022	M.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 2)
372	28147/2022	27.04.2022	ABLAPL - 2898/2022	H.K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No

										- 2)
3 7 3	28148 /2022	27.04.2 022	ABLAPL - 3056/2 020	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-04-26			(S ea t No - 2)
3 7 4	28149 /2022	27.04.2 022	WP (C) - 10155/ 2022	L.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 7 5	28150 /2022	27.04.2 022	ABLAPL - 2889/2 022	C.R. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 7 6	28151 /2022	27.04.2 022	ABLAPL - 3055/2 022	B.K.PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 7 7	28152 /2022	27.04.2 022	ABLAPL - 2870/2 022	H.K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 7 8	28153 /2022	27.04.2 022	ABLAPL - 3053/2 022	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 7 9	28154 /2022	27.04.2 022	WP (C) - 6542/2 022	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 8 0	28155 /2022	27.04.2 022	ABLAPL - 2837/2 022	S. P. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 2)
3 8 1	28156 /2022	27.04.2 022	ABLAPL - 3053/2	M.R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t

			022							No - 2)
382	28157/2022	27.04.2022	ABLAPL - 2648/2022	S. DASH	GENERAL		Order Dtd. 2022-04-26			(Seat No - 2)
383	28158/2022	27.04.2022	WP (C) - 8841/2010	S.P.SAHOO	C.O.	COURT NO. 4	Order Dtd. 2022-04-26			(Seat No - 2)
384	28159/2022	27.04.2022	ABLAPL - 3042/2022	A.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 2)
385	28160/2022	27.04.2022	ABLAPL - 2559/2022	P.K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 2)
386	28161/2022	27.04.2022	WP (C) - 915/2015	S UDGATA	C.O.	COURT NO. 16	Order Dtd. 2022-04-26			(Seat No - 2)
387	28162/2022	27.04.2022	ABLAPL - 1603/2022	S.S. PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26		CRIMINAL MISC-3	(Seat No - 9)
388	28163/2022	27.04.2022	WP (C) - 3968/2010	P.K.MOHANTY	GENERAL		Order Dtd. 2022-02-28			(Seat No - 9)
389	28164/2022	27.04.2022	WP (C) - 18629/2015	P.BEHERA	C.O.		Order Dtd. 2022-04-26			(Seat No - 9)
389	28165/2022	27.04.2022	ABLAPL -	D.K. MALLA	C.O.	COURT NO. 9	Order Dtd. 2022-04-26			(Seat No - 9)

0			859/2022			OLD				t No - 9)
3 9 1	28166 /2022	27.04.2 022	WP (C) - 26008/ 2021	K C PANDA	GENE RAL		Order Dtd. 2021-09-15			(S ea t No - 9)
3 9 2	28167 /2022	27.04.2 022	WP (C) - 3273/2 015	ABINASH SUNDARAY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 9)
3 9 3	28168 /2022	27.04.2 022	WP (C) - 9512/2 022	B.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 9 4	28169 /2022	27.04.2 022	ABLAPL - 3045/2 022	T.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 10 3)
3 9 5	28170 /2022	27.04.2 022	WP (C) - 29076/ 2019	K.C.SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-04-26			(S ea t No - 10 3)
3 9 6	28171 /2022	27.04.2 022	WP (C) - 1511/2 016	G.JAYASINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-26			(S ea t No - 10 3)
3 9 7	28172 /2022	27.04.2 022	ABLAPL - 3012/2 022	M.N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 10 3)
3 9	28173 /2022	27.04.2 022	CRLA- 97/202	H.K.MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2022-04-25		CRIMI NAL	(S ea

8			1			OLD			APPEAL	t No - 1)
3 9 9	28174 /2022	27.04.2 022	ABLAPL - 2907/2 022	T.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0 0	28175 /2022	27.04.2 022	WP (C) - 22984/ 2017	M/S RAMA KRISHNA BISOI, P.K. DASH, S.P. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0 1	28176 /2022	27.04.2 022	WP (C) - 10222/ 2022	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0 2	28177 /2022	27.04.2 022	ABLAPL - 3163/2 022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0 3	28178 /2022	27.04.2 022	WP (C) - 10806/ 2014	P.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2022-04-25			(S ea t No - 1)
4 0 4	28179 /2022	27.04.2 022	ABLAPL - 3144/2 022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 1)
4 0 5	28180 /2022	27.04.2 022	WP (C) - 10806/ 2014	N.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-04-25			(S ea t No - 1)
4 0 6	28181 /2022	27.04.2 022	WP (C) - 15016/ 2012	M.N. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-04-25			(S ea t No - 1)
4	28182	27.04.2	WP (C) -	ABINASH	C.O.	COURT	Order Dtd.			(S

07	/2022	022	991/2013	SUNDARAY		NO. 5	2022-04-26			eat No - 1)
408	28183/2022	27.04.2022	WP (C) - 9785/2022	S. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Seat No - 1)
409	28184/2022	27.04.2022	WP (C) - 991/2013	CHANDAN PARIDA	C.O.	COURT NO. 5	Order Dtd. 2022-04-26			(Seat No - 1)
410	28185/2022	27.04.2022	WP (C) - 19907/2015	N.C.SINHA	C.O.	COURT NO. 5	Order Dtd. 2022-04-26			(Seat No - 1)
411	28186/2022	27.04.2022	WP (C) - 10219/2022	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Seat No - 1)
412	28187/2022	27.04.2022	RSA-337/2006	B BEHERA	GENERAL		Order Dtd. 2022-03-14		SECOND APPEAL	(Seat No - 3)
413	28188/2022	27.04.2022	CMP-269/2022	B BEHERA	GENERAL		Order Dtd. 2022-04-06			(Seat No - 3)
414	28189/2022	27.04.2022	WP (C) - 36454/2021	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
415	28190/2022	27.04.2022	WP (C) - 8503/2022	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Seat No -

										120)
416	28191/2022	27.04.2022	WP (C) - 9231/2022	PADMANAV BHUTIA	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 120)
417	28192/2022	27.04.2022	WP (C) - 5426/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 120)
418	28193/2022	27.04.2022	WP (C) - 6094/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 120)
419	28194/2022	27.04.2022	WP (C) - 8667/2022	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 120)
420	28195/2022	27.04.2022	CRLMP-690/2022	P. N. JENA	C.O.	COURT NO. 17	Order Dtd. 2022-04-25			(Seat No - 120)
421	28196/2022	27.04.2022	CRLMP-704/2022	M. R. DASH	C.O.	COURT NO. 17	Order Dtd. 2022-04-25			(Seat No - 120)
422	28197/2022	27.04.2022	CRLMP-128/2022	S. S. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 120)
422	28198/2022	27.04.2022	CRLMP-670/20	B. N. SAHU	C.O.	COURT NO.	Order Dtd. 2022-04-25			(Seat

3			22			17				t No - 12 0)
4 2 4	28199 /2022	27.04.2 022	CRLMP- 2067/2 021	H. S. DEO	C.O.	COURT NO. 17	Order Dtd. 2021-04-26			(S ea t No - 12 0)
4 2 5	28200 /2022	27.04.2 022	WP (C) - 7130/2 022	S K BEHERA	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 12 0)
4 2 6	28201 /2022	27.04.2 022	CRREV- 313/19 96	J P KAR	GENE RAL		Order Dtd. 2011-06-27		CRIMI NAL REVIS ION	(S ea t No - 3)
4 2 7	28202 /2022	27.04.2 022	CMAPL- 93/201 3	H. K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-04-25		M.J.C .	(S ea t No - 4)
4 2 8	28203 /2022	27.04.2 022	WP (C) - 30091/ 2011	S K BEHERA	GENE RAL		Order Dtd. 2022-04-11			(S ea t No - 4)
4 2 9	28204 /2022	27.04.2 022	WP (C) - 24078/ 2017	S K BEHERA	GENE RAL		Order Dtd. 2022-03-31			(S ea t No - 4)
4 3 0	28205 /2022	27.04.2 022	WP (C) - 7935/2 016	S K BEHERA	GENE RAL		Order Dtd. 2022-04-18			(S ea t No - 4)
4 3 1	28206 /2022	27.04.2 022	WP (C) - 22844/ 2016	S K BEHERA	GENE RAL		Order Dtd. 2022-04-18			(S ea t No

										-4)
432	28207/2022	27.04.2022	CRLMP-459/2022	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2022-04-26		WRIT BRANC H-4	(Seat No - 19)
433	28208/2022	27.04.2022	CONTC (CP) - 375/2018	JYOTSNARANI RATH	GENERAL		Order Dtd. 2022-03-14			(Seat No - 19)
434	28209/2022	27.04.2022	WP (C) - 10932/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No - 19)
435	28210/2022	27.04.2022	CRLMP-321/2022	R. K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-04-20		WRIT BRANC H-8	(Seat No - 42)
436	28211/2022	27.04.2022	WP (C) - 26233/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No - 42)
437	28212/2022	27.04.2022	CRLMP-318/2022	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 42)
438	28213/2022	27.04.2022	WP (C) - 35278/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No - 42)
43	28214/2022	27.04.2022	CRLREV -	M. R. SAHOO	C.O.	COURT NO.	Order Dtd. 2022-04-21			(Seat

9			256/2021			11				t No - 42)
4 4 0	28215 /2022	27.04.2 022	WP (C) - 35289/ 2021	S K BEHERA	GENE RAL		Order Dtd. 2022-04-18			(S ea t No - 42)
4 4 1	28216 /2022	27.04.2 022	CRLREV - 367/20 21	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-21			(S ea t No - 42)
4 4 2	28217 /2022	27.04.2 022	WP (C) - 5644/2 022	S K BEHERA	GENE RAL		Order Dtd. 2022-04-18			(S ea t No - 42)
4 4 3	28218 /2022	27.04.2 022	WP (C) - 9981/2 022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)
4 4 4	28219 /2022	27.04.2 022	WP (C) - 13852/ 2012	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 4 5	28220 /2022	27.04.2 022	WP (C) - 31986/ 2011	M NAYAK	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 42)
4 4 6	28221 /2022	27.04.2 022	WP (C) - 9545/2 022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)

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4 4 7	28222 /2022	27.04.2 022	WP (C) - 24190/ 2014	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 4 8	28223 /2022	27.04.2 022	WP (C) - 9996/2 022	M. R. ROUTRAY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 42)
4 4 9	28224 /2022	27.04.2 022	WP (C) - 9071/2 016	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 5 0	28225 /2022	27.04.2 022	WP (C) - 9998/2 022	M. R. ROUTRAY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 42)
4 5 1	28226 /2022	27.04.2 022	WP (C) - 38625/ 2020	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 5 2	28227 /2022	27.04.2 022	WP (C) - 8695/2 022	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)
4 5 3	28228 /2022	27.04.2 022	WP (C) - 38628/ 2020	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 5 4	28229 /2022	27.04.2 022	WP (C) - 38630/ 2020	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t

										No - 42)
4 5 5	28230 /2022	27.04.2 022	WP (C) - 9464/2 022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 42)
4 5 6	28231 /2022	27.04.2 022	WP (C) - 10000/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)
4 5 7	28232 /2022	27.04.2 022	WP (C) - 38632/ 2020	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 5 8	28233 /2022	27.04.2 022	WP (C) - 9761/2 022	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)
4 5 9	28234 /2022	27.04.2 022	WP (C) - 13159/ 2021	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)
4 6 0	28235 /2022	27.04.2 022	WP (C) - 10036/ 2022	M. R. ROUTRAY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 42)
4 6 1	28236 /2022	27.04.2 022	WP (C) - 6232/2 022	S K BEHERA	GENE RAL		Order Dtd. 2022-04-19			(S ea t No - 42)

4 6 2	28237 /2022	27.04.2 022	WP (C) - 9757/2 022	MADHABANAND A MOHANTY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 42)
4 6 3	28238 /2022	27.04.2 022	WP (C) - 14128/ 2020	S K BEHERA	GENE RAL		Order Dtd. 2022-03-23			(S ea t No - 42)
4 6 4	28239 /2022	27.04.2 022	BLAPL- 7909/2 021	D. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(S ea t No - 42)
4 6 5	28240 /2022	27.04.2 022	WP (C) - 9111/2 013	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 42)
4 6 6	28242 /2022	27.04.2 022	WP (C) - 10047/ 2022	M. R. ROUTRAY	C.O.		Order Dtd. 2022-04-26			(S ea t No - 42)
4 6 7	28243 /2022	27.04.2 022	WP (C) - 1948/2 014	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 42)
4 6 8	28244 /2022	27.04.2 022	WP (C) - 9051/2 022	P. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 42)
4 6 9	28245 /2022	27.04.2 022	WP (C) - 9792/2 014	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 42)

										-42)
470	28246/2022	27.04.2022	WP (C) - 9759/2022	M. N. MOHANTY	C.O.		Order Dtd. 2022-04-26			(Seat No - 42)
471	28247/2022	27.04.2022	WP (C) - 9793/2014	S K BEHERA	GENERAL		Order Dtd. 2022-04-20			(Seat No - 42)
472	28248/2022	27.04.2022	WP (C) - 10520/2022	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26		WRIT BRANCH-3	(Seat No - 12)
473	28249/2022	27.04.2022	WP (C) - 9794/2014	S K BEHERA	GENERAL		Order Dtd. 2022-04-20			(Seat No - 12)
474	28250/2022	27.04.2022	WP (C) - 9762/2022	MADHABANANDA MOHANTY	C.O.		Order Dtd. 2022-04-26			(Seat No - 12)
475	28251/2022	27.04.2022	WP (C) - 9795/2014	S K BEHERA	GENERAL		Order Dtd. 2022-04-20			(Seat No - 12)
476	28252/2022	27.04.2022	TRP (C) - 18/2022	SESHADEV BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26		M.J.C .	(Seat No - 1)
477	28253/2022	27.04.2022	CRLMC-2887/2	M/S.SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(Seat

7			016							t No - 1)
4 7 8	28254 /2022	27.04.2 022	WP (C) - 18116/ 2016	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 1)
4 7 9	28255 /2022	27.04.2 022	WP (C) - 21917/ 2017	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 1)
4 8 0	28256 /2022	27.04.2 022	WP (C) - 18635/ 2019	S K BEHERA	GENE RAL		Order Dtd. 2022-04-20			(S ea t No - 1)
4 8 1	28257 /2022	27.04.2 022	CRLMC- 1519/2 012	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(S ea t No - 1)
4 8 2	28258 /2022	27.04.2 022	CRLMC- 1519/2 012	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(S ea t No - 1)
4 8 3	28259 /2022	27.04.2 022	CRLMC- 3217/2 018	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(S ea t No - 1)
4 8 4	28260 /2022	27.04.2 022	CRLMC- 1280/2 018	NIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 1)
4 8 5	28261 /2022	27.04.2 022	WP (C) - 2540/2 015	S K BEHERA	GENE RAL		Order Dtd. 2022-04-21			(S ea t No - 1)
4	28262	27.04.2	WP (C) -	S K BEHERA	GENE		Order Dtd.			(S

86	/2022	022	9127/2016		RAL		2022-04-21			eat No - 1)
487	28263/2022	27.04.2022	WP (C) - 2541/2015	S K BEHERA	GENERAL		Order Dtd. 2022-04-22			(Seat No - 1)
488	28264/2022	27.04.2022	WP (C) - 8968/2022	S K BEHERA	GENERAL		Order Dtd. 2022-04-22			(Seat No - 1)
489	28265/2022	27.04.2022	WPC (OA) - 1323/2014	M/S JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2022-03-29			(Seat No - 1)
490	28266/2022	27.04.2022	WP (C) - 16116/2021	R. K. MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-04-26		WRIT BRANCH-6	(Seat No - 26)
491	28267/2022	27.04.2022	WP (C) - 4169/2022	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-26			(Seat No - 26)
492	28268/2022	27.04.2022	WP (C) - 10068/2022	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 26)
493	28269/2022	27.04.2022	WP (C) - 9652/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 26)
499	28270/2022	27.04.2022	WP (C) - 9764/2	MADHABANANDA MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-04-26			(Seat

4			022			OLD				t No - 26)
4 9 5	28271 /2022	27.04.2 022	WP (C) - 9940/2 022	D.D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-25		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
4 9 6	28272 /2022	27.04.2 022	CONTC- 2186/2 022	M. D. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-22			(S ea t No - 10 7)
4 9 7	28273 /2022	27.04.2 022	WP (C) - 7865/2 022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 9 8	28274 /2022	27.04.2 022	WP (C) - 7959/2 022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 10 7)
4 9 9	28275 /2022	27.04.2 022	WP (C) - 8183/2 022	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 10 7)
5 0 0	28276 /2022	27.04.2 022	WP (C) - 9843/2 022	A K RANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-26		WRIT BRANC H-1	(S ea t No - 2)
5 0 1	28277 /2022	27.04.2 022	WP (C) - 7634/2 022	RAMAKRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
5	28278	27.04.2	WP (C) -	ANIL KUMAR	C.O.	COURT	Order Dtd.			(S

02	/2022	022	9441/2022	DAS		NO. 2 OLD	2022-04-22			eat No - 2)
503	28279 /2022	27.04.2 022	WP (C) - 10132/ 2022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANC H-5	(S ea t No - 32)
504	28280 /2022	27.04.2 022	WP (C) - 10216/ 2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 32)
505	28281 /2022	27.04.2 022	WP (C) - 7890/2 022	P. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(S ea t No - 32)
506	28282 /2022	27.04.2 022	WP (C) - 10131/ 2022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANC H-5	(S ea t No - 32)
507	28283 /2022	27.04.2 022	CONTC- 2184/2 022	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 32)
508	28284 /2022	27.04.2 022	CONTC- 2187/2 022	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 32)
509	28285 /2022	27.04.2 022	CONTC- 2183/2 022	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 32)

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510	28286/2022	27.04.2022	CONTC-2188/2022	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 32)
511	28287/2022	27.04.2022	CMP-308/2022	P. BASTIA	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 32)
512	28288/2022	27.04.2022	WP (C) - 31619/2021	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 32)
513	28289/2022	27.04.2022	WP (C) - 31619/2021	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 32)
514	28290/2022	27.04.2022	WP (C) - 10106/2022	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 32)
515	28291/2022	27.04.2022	WP (C) - 10482/2022	KANTHAMANI SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-26		WRIT BRANCH-2	(Seat No - 6)
516	28292/2022	27.04.2022	WP (C) - 10103/2022	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 6)
517	28293/2022	27.04.2022	WP (C) - 10198/2022	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No -)

										6)
5 1 8	28294 /2022	27.04.2 022	WP (C) - 10735/ 2022	D. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(S ea t No - 6)
5 1 9	28295 /2022	27.04.2 022	WP (C) - 10733/ 2022	D. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(S ea t No - 6)
5 2 0	28296 /2022	27.04.2 022	ABLAPL - 1578/2 022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 6)
5 2 1	28297 /2022	27.04.2 022	WP (C) - 9554/2 015	S K MISHRA	GENE RAL		Order Dtd. 2017-03-03		WRIT BRANC H-1	(S ea t No - 1)
5 2 2	28298 /2022	27.04.2 022	WP (C) - 21817/ 2012	S K MISHRA	GENE RAL		Affidavit		WRIT BRANC H-9	(S ea t No - 59)
5 2 3	28299 /2022	27.04.2 022	RSA- 363/20 05	G JAYASINGH	GENE RAL		Order Dtd. 2008-07-11		SECON D APPEA L	(S ea t No - 2)
5 2 4	28300 /2022	27.04.2 022	FAO- 241/20 21	R DAS	GENE RAL		PetitionAppealm emo, Entire Document,			(S ea t No - 2)
5 2 5	28301 /2022	27.04.2 022	CRLMP- 166/20 22	P R PARIDA	GENE RAL		Order Dtd. 2022-03-11			(S ea t No - 2)
5 2 6	28302 /2022	27.04.2 022	WP (C) - 21681/ 2021	M.R. ROUTRAY	GENE RAL		Order Dtd. 2021-08-03			(S ea t

										No - 2)
5 2 7	28303 /2022	27.04.2 022	WP (C) - 25020/ 2012	C R NAYAK	GENE RAL		Order Dtd. 2022-04-07			(S ea t No - 2)
5 2 8	28304 /2022	27.04.2 022	BLAPL- 706/20 21	S.K PATTANAIAK	GENE RAL		Order Dtd. 2021-08-24			(S ea t No - 2)
5 2 9	28305 /2022	27.04.2 022	WPC (OA C) - 1674/2 015	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 2)
5 3 0	28306 /2022	27.04.2 022	WPC (OA C) - 1674/2 015	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 2)
5 3 1	28307 /2022	27.04.2 022	CONTC (CPC) - 10/201 8	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2022-04-13			(S ea t No - 2)
5 3 2	28308 /2022	27.04.2 022	WP (C) - 20762/ 2015	A DAS	GENE RAL		Order Dtd. 2016-03- 02Petition, Anne xure,		WRIT BRANC H-9	(S ea t No - 50)
5 3 3	28309 /2022	27.04.2 022	OJC- 9449/1 993	A DAS	GENE RAL		Order Dtd. 1996-01-29		WRIT BRANC H-6	(S ea t No - 25)
5 3 4	28310 /2022	27.04.2 022	WP (C) - 9960/2 022	ASHOK KUMAR SARANGI	C.O.	COURT NO. 3	Order Dtd. 2022-04-26			(S ea t No - 25)

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